

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 364/2016
IN
OA 2787/2014

New Delhi this the 30th August, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Manoj Kumar, S/o Shri Man Singh,
Resident of House No.302
Family Line, Scheme No.3
Alwar, Rajasthan. ... Petitioner.
(Petitioner in person)

Versus

Mr. Arun Goel,
Delhi Development Authority,
Through its Vice Chairman,
4th Floor, B-Block,
Vikas Sadan, New Delhi-110 023. ... Respondent.
(By Advocate: Shri Arun Birbal)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called. The petitioner is present in person. Learned counsel for the respondent has produced an offer of appointment, and a copy thereof has been served upon the petitioner in the Court, and it has been submitted that with this direction of this Tribunal stands complied with. After having perused the Order No.F.10 (15)2012/PB-II/825 dated 19.08.2016, we are satisfied that the order of this Tribunal has been complied with. Therefore, the C.P. is closed, and the notice issued to the respondent is discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/

